## **National Company Law Tribunal**

## Allahabad Bench

CPNO. 73/ND12016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2018

NAME OF THE COMPANIES ACT: U/S 397/398 of companies Act of 1956

SI. NO.	Name	Designation	Representation	Signature
<u>1.</u>	Marish Trined	Advocate	ICICI Bank Lt	d Minea
<u>2.</u>	ADESU FARDON	Pes	Petricus	Aces trabos
3.	SHIVENDRA BAHA	CGS C	20180C	Seivendes
3. SHIVENDRA BAHADUR CGS C SUJuendes C.P. No. 73/ND/2016				

Sri Adesh Tandon, PCS for petitioner. Sri Shivendra Bahadur, CGSC present in person. Therefore, the petitioner is advised to send a copy of the present petition along with the complete set of the present petition to the learned CGSC.

The learned CGSC is instructed to receive notice on behalf of ROC, Kanpur in respect of present application and to file reply.

A copy of this order further be communicated to the ROC after making necessary arrangement to give proper instruction to learned CGSC who have to file reply.

The matter to be listed on 9th March, 2018.

Date: 30/01/2018

Typed by

Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)